## GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 916 ANSWERED ON 09.02.2024

### BENGALURU SUBURBAN RAIL PROJECT

#### 916. SHRI LAHAR SINGH SIROYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is a proposal from K-Ride to extend route to places like Kolar, Tumkur, Megadi, Mysore, Bangarpet, Hosur, Gouribi donur etc. under Bengaluru Suburban Rail Project;
- (b) if so, the details thereof;
- (c) whether the Ministry has taken any decision on this, if so, the details thereof; and
- (d) the details of progress of work on Bengaluru Suburban Rail Project and the timeframe by when it will be completed?

#### **ANSWER**

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 916 BY SHRI LAHAR SINGH SIROYA ANSWERED IN RAJYA SABHA ON 09.02.2024 REGARDING BENGALURU SUBURBAN RAIL PROJECT.

(a) to (d): Karnataka Rail Infrastructure Development Corporation Limited (K-RIDE), a Company controlled by State Government of Karnataka (51% equity) is executing the Bengaluru Suburban Rail Project (BSRP). Sanction of Bengaluru Suburban Rail Project (148.17 Km) has been accorded by CCEA (Cabinet Committee on Economic Affairs) in October, 2020.

BSRP has four Corridors, i.e. Corridor-1: KSR Bengaluru City – Devanahalli (41.4 Km), Corridor-2: Baiyyapanahalli – Chikkabanawara (25.01 Km), Corridor-3: Kengeri – Whitefield (35.52 Km) & Corridor-4: Heelalige – Rajankunte (46.25 Km). Land for corridor 2&4 have been acquired. Tender for Corridor-2 has been awarded and construction work is in progress. Tender for Corridor-4 has been awarded recently and resource mobilization has been started. Survey work and Geo- technical investigation has been completed for Corridor 1 & 3.

The completion of any Railway project(s) depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors vary from project to project and site to site and affect the completion time and cost of the project.

Railway has already sanctioned Final Location Survey (FLS) of the following projects (742 km) to meet the demand of commuters from satellite towns of Bengaluru:-

- i. New Double Line Circular Rail network (287 Km) around Bengaluru City connecting Nidvanda Doddaballapur Devanahalli Malur Heelalige Hejjala Solur –Nidvanda.
- ii. Quadrupling between Bengaluru Tumakuru (70 KM)
- iii. Doubling between Chikbanavar Hassan (180 KM)
- iv. Quadrupling between Bengaluru Mysoru (135 KM)
- v. Quadrupling between Bangarapet Jolarpettai (70 KM)

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